

C. R. Absent 149

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

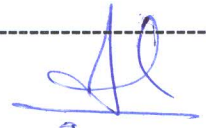
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANIL D. NAIR

Counsel for Pet.



ORDER

Counsel for Petitioner Shri Anil D. Nair present. Counsel for Respondent called but absent. Counsel for Petitioner stated that the other side could not attend to the proceedings of the court due to illness. Counsel for Petitioner undertakes to inform the next date of hearing to the Counsel for Respondent. Put up on 16/2/2017 at 10.30.A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)